

आयकर अपीलीय अधिकरण : लखनऊ न्यायपीठ : लखनऊ

दिनांक-24/03/2025 से दिनांक-27/03/2025 की अवधि का न्यायपीठ का गठन ।


अवधि	न्यायपीठ	पीठ गठन
24.03.2025 से 27.03.2025	न्यायपीठ (A)	श्री कुल भारत , उपाध्यक्ष महोदय एवं श्री निखिल चौधरी, लेखा सदस्य महोदय
24.03.2025 से 25.03.2025	न्यायपीठ (B)	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय एवं श्री अनादी नाथ मिश्र, लेखा सदस्य महोदय
26.03.2025 से 27.03.2025	न्यायपीठ (B)	श्री कुल भारत, उपाध्यक्ष महोदय एवं श्री अनादी नाथ मिश्र, लेखा सदस्य महोदय
24.03.2025 से 27.03.2025	न्यायपीठ (SMC)	श्री अनादी नाथ मिश्र, लेखा सदस्य महोदय

नोट (i) उपरोक्त अवधि में न्यायपीठ Hybrid माध्यम (through Cisco Webex) से कार्य करेगी जिसका Meeting No. 2642 078 5626 एवं Meeting password:-12345 है ।

आदेश द्वारा

माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)

दिनांक:- 20-03-2025


सहायक रजिस्ट्रार

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 24-MARCH-2025 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 237/LKW/2017	2010-11	[A] DANISH KHAN (OLD APPEAL)	
2	IT(SS)A 238/LKW/2017	2011-12	[A] DANISH KHAN (OLD APPEAL)	
3	IT(SS)A 239/LKW/2017	2012-13	[A] DANISH KHAN (OLD APPEAL)	
4	IT(SS)A 240/LKW/2017	2010-11	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
5	IT(SS)A 241/LKW/2017	2011-12	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
6	IT(SS)A 242/LKW/2017	2012-13	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
7	IT(SS)A 243/LKW/2017	2011-12	[A] SHAFAT EJAJ SIDDIQUI (OLD APPEAL)	
8	IT(SS)A 244/LKW/2017	2012-13	[A] SHAFAT EJAJ SIDDIQUI (OLD APPEAL)	
9	IT(SS)A 245/LKW/2017	2011-12	[A] TABISH MANSOOR (OLD APPEAL)	
10	IT(SS)A 246/LKW/2017	2012-13	[A] TABISH MANSOOR (OLD APPEAL)	
11	IT(SS)A 255/LKW/2017	2010-11	[A] DANISH KHAN (OLD APPEAL)	
12	IT(SS)A 256/LKW/2017	2011-12	[A] DANISH KHAN (OLD APPEAL)	
13	IT(SS)A 257/LKW/2017	2012-13	[A] DANISH KHAN (OLD APPEAL)	
14	IT(SS)A 258/LKW/2017	2010-11	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
15	IT(SS)A 259/LKW/2017	2011-12	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
16	IT(SS)A 260/LKW/2017	2012-13	[A] RAHAT EJAJ SIDDIQUI (OLD APPEAL)	
17	IT(SS)A 261/LKW/2017	2011-12	[A] SHAFAT EJAJ SIDDIQUI (OLD APPEAL)	
18	IT(SS)A 262/LKW/2017	2012-13	[A] SHAFAT EJAJ SIDDIQUI (OLD APPEAL)	
19	IT(SS)A 263/LKW/2017	2011-12	[A] TABISH MANSOOR (OLD APPEAL)	
20	IT(SS)A 264/LKW/2017	2012-13	[A] TABISH MANSOOR (OLD APPEAL)	
21	ITA 779/LKW/2017	2006-07	[D] COMMERCIAL AUTOMOBILES PVT. LTD.	
22	ITA 509/LKW/2018	2011-12	[D] M.K.U PVT. LTD.	

CAUSE LIST OF A BENCH FOR 24-MARCH-2025 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	CO 23/LKW/2018	2011-12	[A] M.K.U PVT. LTD.	
24	ITA 174/LKW/2020	2015-16	[D] SHRI ARVIND KUMAR GUPTA	
25	ITA 71/LKW/2021	2015-2016	[A] IMAGINE ENTERPRISES	
26	ITA 321/LKW/2023	2018-19	[A] VIKAS SINGH	
27	ITA 91/LKW/2024	2016-17	[A] KAMLESH KUMAR VERMA (E-FILED.)	
28	IT(SS)A 38/LKW/2025	2016-17	[A] KAILASH CHAND JAIN PROP. M/S KAILASH CHAND JAIN & CO.	
29	ITA 42/LKW/2025	2017	[D] DINESH JAIN	
30	ITA 43/LKW/2025	2025-26	[A] M/S RISHBHANCHAL CHAIRITABLE TRUST	
31	ITA 44/LKW/2025	2025-26	[A] M/S RISHBHANCHAL CHARITABLE TRUST	
32	ITA 46/LKW/2025	2018-19	[A] THE RANA PRATAP DIGREE COLLEGE COMMITTEE	


Assistant Registrar
20-Mar-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 25-MARCH-2025 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 269/LKW/2015	2008-09	[A] M/S K.M SUGAR MILLS LIMITED (OLD APPEAL)	
2	ITA 401/LKW/2017	2010-11	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
3	ITA 402/LKW/2017	2011-12	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
4	ITA 403/LKW/2017	2012-13	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
5	ITA 404/LKW/2017	2013-14	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
6	ITA 405/LKW/2017	2014-15	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	gt
7	ITA 442/LKW/2017	2010-11	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	2.30 PM
8	ITA 443/LKW/2017	2011-12	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
9	ITA 444/LKW/2017	2012-13	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
10	ITA 445/LKW/2017	2013-14	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
11	ITA 520/LKW/2017	2014-15	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	
12	ITA 700/LKW/2018	2015-16	[A] M/S. K.M. SUGAR MILLS LIMITED	
13	ITA 830/LKW/2014	2010-11	[A] LAXMI DUTT BHATT (OLD APPEAL)	
14	IT(SS)A 447/LKW/2018	2009-10	[A] SHRI ATUL KUMAR SINGHAL	
15	IT(SS)A 448/LKW/2018	2015-16	[A] SHRI ATUL KUMAR SINGHAL	
16	ITA 423/LKW/2016	2011-12	[A] M/S VISION RESEARCH & MANAGEMENT PVT. LTD (OLD APPEAL)	
17	ITA 734/LKW/2017	2009-10	[D] MEENAKSHI LAL ALIAS MEENAKSHI GAUTAM	
18	ITA 208/LKW/2022	2017-18	[A] SITAPUR KENDRIYA UPBHOKATA SAHAKARI BHANDAR LIMITED	
19	ITA 34/LKW/2024	2018-19	[A] ST MARKS SCHOOL SOCIETY (E-FILED.)	
20	ITA 155/LKW/2024	2018-19	[A] TARDIGRADE HEALTHTECH PRIVATE LIMITED (E-FILED.)	
21	ITA 435/LKW/2024	2015-16	[A] ASHA SINGH	
22	ITA 438/LKW/2024	2018-19	[A] MOHAMMAD AHATEHSHAM	
23	ITA 445/LKW/2024	2017-18	[D] SHYAM SAGAR YADAV	
24	ITA 446/LKW/2024	2017-18	[D] SHYAM SAGAR YADAV	

CAUSE LIST OF A BENCH FOR 25-MARCH-2025 (TUESDAY)**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 568/LKW/2024	2015-16	[A] RADHELAL	
26	ITA 51/LKW/2025	2015-16	[A] YOGENDRA SINGH PROP. AVADH STEELS	
27	ITA 52/LKW/2025	2016-17	[A] YOGENDRA SINGH PROP. AVADH STEELS	
28	ITA 53/LKW/2025	2017-18	[A] YOGENDRA SINGH PROP. AVADH STEELS	
29	ITA 54/LKW/2025	218-19	[A] YOGENDRA SINGH PROP. AVADH STEELS	
30	ITA 55/LKW/2025	2017-18	[A] FAIZUL HAQUE	


Assistant Registrar
20-Mar-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 26-MARCH-2025 (WEDNESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 729/LKW/2015	2009-10	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)] at 2.30PM
2	ITA 730/LKW/2015	2010-11	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
3	ITA 731/LKW/2015	2011-12	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
4	ITA 563/LKW/2016	2013-14	[D] M/S P.V COMMODITY (OLD APPEAL)	at 2.30PM
5	ITA 168/LKW/2017	2012-13	[A] SHYAM SUNDER GUPTA (OLD APPEAL)	
6	ITA 215/LKW/2018	2014-15	[A] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
7	ITA 255/LKW/2018	2014-15	[D] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
8	ITA 639/LKW/2018	2013-14	[A] M/S. PASSION INFRADEVELOPERS PRIVATE LIMITED	
9	ITA 640/LKW/2018	2013-14	[A] M/S. PASSION INFRAPROMOTERS PRIVATE LIMITED	
10	ITA 161/LKW/2019	2012-13	[A] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
11	ITA 162/LKW/2019	2015-16	[A] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
12	ITA 174/LKW/2019	2012-13	[A] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
13	ITA 209/LKW/2019	2012-13	[D] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
14	ITA 219/LKW/2019	2015-16	[D] U.P RAJYA VIDYUT UTPADAN NIGAM LIMITED	
15	ITA 328/LKW/2019	2013-14	[D] U.P DEVELOPMENT SYSTEM CORPORATION LTD.	
16	ITA 329/LKW/2019	2014-15	[D] U.P DEVELOPMENT SYSTEM CORPORATION LTD.	
17	ITA 138/LKW/2022	2013-14	[A] MOHD. ASFAND AKHTAR	
18	ITA 139/LKW/2022	2018-19	[A] MOHD. ASFAND AKHTAR	
19	ITA 144/LKW/2022	2018-19	[D] SHRI.MOHAMMAD ASFAND AKHTAR	
20	ITA 227/LKW/2023	AY 2015-16	[A] SATYA KUMAR DARBARI	
21	ITA 115/LKW/2024	2016-17	[A] ASHUTOSH KUMAR VERMA	
22	ITA 69/LKW/2025	2017-18	[A] ASHOK KUMAR MITTAL	
23	ITA 70/LKW/2025	2017-18	[A] MAHESH KUMAR AGARWAL	
24	ITA 71/LKW/2025	2013-14	[A] M/S JUPITER TRADELINKS PRIVATE LIMITED	
25	ITA 73/LKW/2025	2011-12	[A] SWAPNIL JUNEJA	

CAUSE LIST OF A BENCH FOR 26-MARCH-2025 (WEDNESDAY)**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 76/LKW/2025	2016-17	[A] MOHAMMED JUNED SIDDIQUI	


Assistant Registrar
20-Mar-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
THIRD MEMBER MATTERS**

FOR 26-MARCH-2025 (WEDNESDAY)

(Through Virtual Mode at 03.00 PM)

BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	442	LKW	2020	2017-18	[D] M/S R.C. JEWELLERS	TMC	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 27-MARCH-2025 (THURSDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 67/LKW/2016	2011-12	[A] U.P SAMAJ KALYAN NIRMAN NIGAM LIMITED (NOW KNOWN AS U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.)	
2	CO 13/LKW/2017	2009-10	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
3	CO 14/LKW/2017	2010-11	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
4	CO 15/LKW/2017	2011-12	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
5	CO 16/LKW/2017	2011-12	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
6	CO 17/LKW/2017	2012-13	[A] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
7	CO 1/LKW/2020	2014-15	[A] M/S. U.P. STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
8	ITA 331/LKW/2017	2011-12	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	
9	ITA 367/LKW/2017	2009-10	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
10	ITA 368/LKW/2017	2010-11	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
11	ITA 369/LKW/2017	2011-12	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
12	ITA 370/LKW/2017	2011-12	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
13	ITA 371/LKW/2017	2012-13	[D] M/S U.P STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPEMENT CORP. LTD.	
14	ITA 318/LKW/2018	2013-14	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	
15	ITA 617/LKW/2019	2014-15	[D] M/S. U.P. STATE CONSTRUCTION & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
16	ITA 620/LKW/2019	2014-15	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	
17	ITA 621/LKW/2019	2015-16	[A] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	
18	ITA 623/LKW/2019	2015-16	[D] U.P STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPEMENT CORPORATION LTD. (ERSTWHILE : U.P SAMAJ KALYAN NIRMAN NIGAM LTD.)	
19	ITA 381/LKW/2020	2017-18	[A] SHRI KAMLESH GUPTA	

CAUSE LIST OF A BENCH FOR 27-MARCH-2025 (THURSDAY)**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
20	ITA 448/LKW/2020	2017-18	[D] SHRI KAMLESH GUPTA	
21	ITA 86/LKW/2022	2017-2018	[A] MOHAMMAD ASIF KHAN	
22	ITA 66/VNS/2023	2019-2020	[A] M/S ASHA DEO MEMORIAL SURGICAL AND MATERNITY HOSPITAL PVT. LTD.	
23	ITA 67/VNS/2023	2019-2020	[A] M/S ASHA DEO MEMORIAL SURGICAL AND MATERNITY HOSPITAL PVT. LTD.	
24	ITA 341/LKW/2023	2016-17	[D] LUCKNOW UNIVERSITY	
25	ITA 57/VNS/2024	2018-2019	[A] VIVEK SWARNKAR	


Assistant Registrar
20-Mar-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF

PART HEARD MATTERS,

FOR 27-MARCH-2025 (THURSDAY)

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT
AND SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	336	LKW	2016	2011-12	[A] JIL INFORMATION TECHNOLOGY LTD. (OLD APPEAL)	A	OLD APPEAL
2	ITA	377	LKW	2016	2011-12	[D] M/S JIL INFORMATION TECHNOLOGY LTD. (OLD APPEAL)	A	OLD APPEAL


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 24-MARCH-2025 (MONDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/LKW/2022	2014-15	[A] DHARAM VEER YADAV	
2	ITA 7/LKW/2022	2014-15	[A] DHARAM VEER YADAV	
3	IT(SS)A 333/LKW/2017	2002-03	[A] ANIL KUMAR PANDEY	
4	IT(SS)A 334/LKW/2017	2003-04	[A] ANIL KUMAR PANDEY	
5	IT(SS)A 335/LKW/2017	2004-05	[A] ANIL KUMAR PANDEY	
6	IT(SS)A 336/LKW/2017	2005-06	[A] ANIL KUMAR PANDEY	
7	IT(SS)A 337/LKW/2017	2006-07	[A] ANIL KUMAR PANDEY	
8	IT(SS)A 688/LKW/2018	2011-12	[D] M/S. SHOTGUN ENTERTAINMENT	
9	IT(SS)A 398/LKW/2019	2010-11	[D] VIJAY INFRASTRUCTURE PVT. LTD	
10	IT(SS)A 399/LKW/2019	2011-12	[D] VIJAY INFRASTRUCTURE PVT. LTD	
11	IT(SS)A 164/LKW/2020	2015-2016	[A] RICH UDYOG NETWORK LTD.	
12	IT(SS)A 179/LKW/2022	F.Y-2011-12	[A] SHRI VIVEK JAIN (PROP. OF M/S JAIN SONS)	
13	IT(SS)A 180/LKW/2022	2012-13	[A] SHRI VIVEK JAIN (PROP. OF M/S JAIN SONS)	
14	IT(SS)A 191/LKW/2022	2011-12	[D] SHRI VIVEK JAIN (PROP. M/S JAIN SONS)	
15	IT(SS)A 192/LKW/2022	2012-13	[D] SHRI VIVEK JAIN (PROP.M/S JAIN SONS)	
16	IT(SS)A 261/LKW/2023	2015-16	[A] SURENDRA NATH SHIVHARE	
17	IT(SS)A 262/LKW/2023	2017-18	[A] SURENDRA NATH SHIVHARE	
18	IT(SS)A 263/LKW/2023	2018-19	[A] SURENDRA NATH SHIVHARE	
19	IT(SS)A 264/LKW/2023	2019-20	[A] SURENDRA NATH SHIVHARE	
20	IT(SS)A 265/LKW/2023	2020-21	[A] SURENDRA NATH SHIVHARE	
21	IT(SS)A 266/LKW/2023	2021-22	[A] SURENDRA NATH SHIVHARE	
22	ITA 729/LKW/2014	2009-10	[A] MR. PAWAN KUMAR SINGH (OLD APPEAL)	

CAUSE LIST OF B BENCH FOR 24-MARCH-2025 (MONDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 518/LKW/2017	2009-10	[D] M/S NARAIN INSTITUTE OF MANAGEMENT STUDIES PVT. LTD. (OLD APPEAL)	
24	ITA 493/LKW/2018	2013-14	[D] M/S. D.K. POLYPLAST PRIVATE LIMITED	
25	CO 14/LKW/2018	2013-14	[A] M/S. D.K. POLYPLAST PRIVATE LIMITED	
26	ITA 448/LKW/2019	2016-17	[A] INSTITUTE OF HOTEL MANAGEMENT	
27	ITA 717/LKW/2019	2014-15	[A] SHRI RAMESH SINGH RANA	
28	ITA 369/LKW/2020	2016-17	[A] M/S. EVERGREEN INFRA BUILD PVT. LTD.	
29	ITA 370/LKW/2020	2017-18	[A] M/S. EVERGREEN INFRA BUILD PVT. LTD.	
30	ITA 382/LKW/2020	2017-18	[A] SHRI SHISHIR RASTOGI	
31	ITA 405/LKW/2020	2017-18	[D] SHRI SHISHIR RASTOGI	
32	ITA 1/LKW/2021	2016-2017	[D] M/S EVERGREEN INFRABUILD PVT. LTD	
33	ITA 70/LKW/2021	2008-09	[A] POONAM SEN	
34	ITA 87/LKW/2021	2010-2011	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
35	ITA 88/LKW/2021	2012-2013	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
36	ITA 89/LKW/2021	2013-2014	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
37	ITA 90/LKW/2021	2014-2015	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
38	ITA 91/LKW/2021	2015-2016	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
39	ITA 92/LKW/2021	2016-2017	[D] M/S MAGRATH PROPERTIES PRIVATE LIMITED	
40	ITA 154/LKW/2022	2018-19	[D] M/S BLUE WORLD CORPORATION.PVT. LTD.	
41	ITA 165/LKW/2022	2019-20	[A] RATAN HOUSING DEVELOPMENT LIMITED	
42	ITA 189/LKW/2022	2019-20	[A] ASHOK SELES COMPANY PVT.LTD.	
43	ITA 201/LKW/2023	2010-11	[A] U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
44	ITA 202/LKW/2023	2015-16	[A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
45	ITA 203/LKW/2023	2016-17	[A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
46	ITA 205/LKW/2023	2011-12	[A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
47	ITA 302/LKW/2023	2021-22	[D] SURENDRA NATH SHIVHARE	
48	ITA 360/LKW/2023	2013-14	[A] RAGHAV KAPOOR CHAND GUPTA	
49	ITA 148/LKW/2024	2013-14	[D] RAJ CORPORATION LIMITED	


CAUSE LIST OF B BENCH FOR 24-MARCH-2025 (MONDAY)**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
50	ITA 252/LKW/2024	2018-19	[D] TILAK RAJ SHARMA	
51	ITA 532/LKW/2024	2015-16	[D] KAMLA NEHRU P G COLLEGE	
52	ITA 533/LKW/2024	2018-19	[D] KAMLA NEHRU P G COLLEGE	
53	ITA 580/LKW/2024	2017-18	[A] MRS. RUCHI GUPTA	
54	ITA 585/LKW/2024	2018-19	[A] VIPIN YADAV	
55	ITA 641/LKW/2024	2015-2016	[A] MAYA YADAV	
56	ITA 642/LKW/2024	2015-16	[A] MAYA YADAV	
57	ITA 654/LKW/2024	2014-15	[A] SAHKARI GANNA VIKAS SAMITI LTD.	
58	ITA 660/LKW/2024	2015-16	[A] SAHKARI GANNA VIKAS SAMITI LTD	
59	ITA 662/LKW/2024	2015-16	[D] SATYA KUMAR DARBARI	
60	CO 2/LKW/2025	2015-16	[A] SATYA KUMAR DARBARI	
61	ITA 690/LKW/2024	2022-23	[D] UP RAJYA NIRMAN SAHKARI SANGH LIMITED	
62	ITA 691/LKW/2024	2015-16	[A] MADHURI AGARWAL	
63	ITA 36/LKW/2025	2024-25	[A] WALTHER PUBLIC SCHOOL SOCIETY	
64	ITA 37/LKW/2025	2015-16	[A] RAJIV	
65	ITA 47/LKW/2025	2015-16	[A] MOHD SHAHID	
66	ITA 48/LKW/2025	2021-22	[A] SAHARI AJEEVIKA KENDRA ZONE 5	
67	ITA 49/LKW/2025	2022-23	[A] SAHARI AJEEVIKA KENDRA ZOME 5	
68	ITA 50/LKW/2025	2017-18	[D] SAHARA CITY HOMES BHOPAL	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 25-MARCH-2025 (TUESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 620/LKW/2016	2004-05	[A] M/S ALLAHDAD TANNERY	
2	ITA 201/LKW/2022	2013-14	[A] HARCHARAN SINGH	
3	ITA 101/LKW/2023	2013-14	[A] M/S. U.P BEEJ VIKAS NIGAM	
4	ITA 236/LKW/2023	2017-18	[D] MOHAMMAD RIZWAN	
5	ITA 86/LKW/2024	2012-13	[A] KASHI NATH SETH SARRAF PRIVATE LIMITED (E-FILED.)	
6	ITA 88/LKW/2024	2017-18	[A] KASHI NATH SETH SARRAF PRIVATE LIMITED (E-FILED.)	
7	ITA 428/LKW/2024	2017-18	[A] MOHD MUSTAK	
8	ITA 58/LKW/2025	2016-17	[A] KUSUM MAHESHWARI	
9	ITA 61/LKW/2025	2014-15	[A] UTTAR PRADESH BHUMI SUDHAR NIGAM	
10	ITA 63/LKW/2025	2017-18	[A] NARENDRA SINGH BISHT	
11	ITA 65/LKW/2025	2019-20	[A] ANJU SINGH	
12	ITA 66/LKW/2025	2015-16	[A] KASHYAP DIVYA JYOTI SEWA SOCIETY	
13	ITA 67/LKW/2025	2016-17	[A] KASHYAP DIVYA JYOTI SEWA SOCIETY	
14	ITA 68/LKW/2025	2017-18	[A] KASHYAP DIVYA JYOTI SEWA SOCIETY	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 26-MARCH-2025 (WEDNESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/LKW/2004	1995-96	[A] M/S U.P STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
2	ITA 4/LKW/2004	1996-97	[A] M/S U.P STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	
3	ITA 384/LKW/2011	2006-07	[A] U.P.STATE INDUSTRIAL DEVELOPMENT CORPN.LTD	
4	ITA 540/LKW/2011	2005/06	[A] U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION	
5	ITA 530/LKW/2014	2008-09	[A] U.P STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. (UPSIDC)	
6	ITA 550/LKW/2014	2008-09	[D] M/S U.P STATE INDUSTRIAL DEVELOPEMENT CORP. LTD.	
7	ITA 130/LKW/2015	2009-10	[D] SHRI BHUPINDER SINGH TALWAR (OLD APPEAL)	
8	ITA 251/LKW/2017	2007-08	[A] PURNAGIRI RICE MILLS	
9	ITA 411/LKW/2018	2008-09	[A] SHRI SANJAY KUMAR BHATIA	
10	ITA 163/LKW/2020	2015-16	[D] SMT. SHILPI AGARWAL	
11	ITA 100/LKW/2022	2017-18	[A] SUBHASH JAISWAL ASSOCIATES	
12	ITA 260/LKW/2023	2003-14	[A] U.P.COOPERATIVE FEDERATIONLTD	
13	ITA 526/LKW/2024	2017-18	[A] PERFECT ASSOCIATES	
14	ITA 77/LKW/2025	2022-23	[D] DEVRAJ LIQUOR	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 27-MARCH-2025 (THURSDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 2/LKW/2024	2010-11	[A] UNITED ASSOCIATES	
2	CO 3/LKW/2024	2011-12	[A] UNITED ASSOCIATES	
3	CO 4/LKW/2024	2012-13	[A] UNITED ASSOCIATES	
4	CO 5/LKW/2024	2013-14	[A] UNITED ASSOCIATES	
5	CO 6/LKW/2024	2014-15	[A] UNITED ASSOCIATES	
6	CO 7/LKW/2024	2015-16	[A] UNITED ASSOCIATES	
7	IT(SS)A 369/LKW/2023	2010-11	[D] UNITED ASSOCIATES (E-FILED.)	
8	IT(SS)A 370/LKW/2023	2011-12	[D] UNITED ASSOCIATES (E-FILED.)	
9	IT(SS)A 371/LKW/2023	2012-13	[D] UNITED ASSOCIATES (E-FILED.)	
10	IT(SS)A 372/LKW/2023	2013-14	[D] UNITED ASSOCIATES (E-FILED.)	
11	IT(SS)A 373/LKW/2023	2014-15	[D] UNITED ASSOCIATES (E-FILED.)	
12	ITA 374/LKW/2023	2015-16	[D] UNITED ASSOCIATES (E-FILED.)	
13	ITA 134/LKW/2024	2022-23	[A] ATTACK MACHINERY PRIVATE LIMITED (E-FILED.)	
14	ITA 666/LKW/2024	2018-19	[A] NARENDRA SACHIN ENTERPRISES	
15	ITA 667/LKW/2024	2018-19	[A] NARENDRA SACHIN ENTERPRISES	
16	ITA 33/LKW/2025	2020-21	[A] NEERAJ JAISWAL AND OTHERS	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF SMC BENCH FOR 24-MARCH-2025 (MONDAY)****BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 24/LKW/2025	2022-2023	[A] GURMEET TIMBER STORE	
2	ITA 27/LKW/2025	2014-15	[A] KIRAN VERMA	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF SMC BENCH FOR 25-MARCH-2025 (TUESDAY)****BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 117/LKW/2025	2012-13	[A] AMAR DIWAKAR	
2	ITA 468/LKW/2024	2018-19	[A] SHYAM VANASPATI OILS LIMITED	
3	ITA 87/LKW/2025	2011-12	[A] CHHEDI LAL	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF SMC BENCH FOR 26-MARCH-2025 (WEDNESDAY)
BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 121/LKW/2025	2017-18	[A] RAM NARESH PAL	
2	ITA 123/LKW/2025	2017-18	[A] RAVI NATH SRIVASTAVA L/H DEEPAK SRIVASTAVA	


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF SMC BENCH FOR 27-MARCH-2025 (THURSDAY)
BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 128/LKW/2025	2018-19	[A] NEW ERA PUBLIC SCHOOL	
2	ITA 129/LKW/2025	2016-17	[A] FARIDA NAHID	


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